IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C). No.5135 of 2012

Dr. Arvind Kumar Lal … … **Petitioner**

Versus

The State of Jharkhand & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Shadab Eqbal, Adv.
For the Respondents : Mr. Jagdeesh, Adv.
Mr. Sachin Kumar, Adv.
Dr. Ashok Kumar Singh, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

06/05.04.2021: As prayed for by the learned counsel for the petitioner, put up this case on 26.04.2021.

(Rajesh Kumar, J.)

Amar/-